

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1353-1354/2021

THE STATE OF UTTAR PRADESH

APPELLANT(S)

VERSUS

SUNDER ETC.

RESPONDENT(S)

IA No. 85367/2020 - EXEMPTION FROM FILING O.T.

WITH

Crl.A. No. 1351-1352/2021 (II)

IA No. 113753/2021 - EARLY HEARING APPLICATION

Date : 15-10-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH
HON'BLE MRS. JUSTICE SUNITA AGARWAL

For Appellant(s) : Dr. Vijendra Singh- 3352 , AOR

Mr. Vikas Singh, Sr. Adv.
Mr. Varun Singh, Adv.
Ms. Deepeika Kalia, Adv.
Mr. Sidhant Dhingra, Adv.
Ms. Alankriti Dwivedi, Adv.
Ms. Somesa Gupta, Adv.
Mr. Sudeep Chandra, Adv.
Ms. Khushi, Adv.
Ms. Nishtha Kumar- 2449, AOR
Mr. Shrom Sethi, Adv.

For Respondent(s) :

Ms. Raj Dipa Behura, Sr. Adv.
Dr. Vijendra Singh- 3352, AOR
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Mr. Nagendra Kasana- 2816, AOR

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Mr. Mahboob Ali, Sr. Adv.
Mr. Mangal Prasad, Adv.
Mr. Prateek Yadav, Adv.

Mr. Gaurav Lomes, Adv.
Mr. Anurag Singh, Adv.
Mr. Prithvi Yadav, Adv.
Ms. Radha Rajput, Adv.
Ms. Anusha Yadav, Adv.
Mr. Ankur Yadav- 2487, AOR

O R D E R

List on 29.10.2026.

**(D. NAVEEN)
COURT MASTER (SH)**

**(MAYA KUMARI)
COURT MASTER (NSH)**